

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

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C.P. No. 521/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: RRP Corporation Pvt. Ltd.
V/s
ROC, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
01	Devendra Deshpande	Practicing Company Secretary	
02	Smita J. Jain	Practicing Company Secretary	

ORDER

CP No. 521/252(3)/NCLT/MB/MAH/2017

On the application moved by the Petitioner under Section 252(3) of the Companies Act, 2013, RoC Pune is hereby directed to file report/objection, if any, against this Petition within 15 days hereof.

List this matter on 21.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)